

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES

LOK SABHA  
UNSTARRED QUESTION NO.545  
TO BE ANSWERED ON 19<sup>TH</sup> DECEMBER, 2017

ASSISTANCE UNDER NATIONAL FISHERMEN WELFARE FUND

545. SHRI MULLAPALLY RAMACHANDRAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the central assistance under the National Fishermen Welfare Fund (NFWF) assisted housing scheme for the years 2012-13, 2013-14 and 2014-15 are yet to be released to the State Government of Kerala;
- (b) if so, the reasons therefor;
- (c) whether the Government is considering to release the said central assistance to the State; and
- (d) if so, the details thereof?

ANSWER  
THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRIMATI KRISHNA RAJ)

(a) : No, Madam. The Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare under the erstwhile Central Sector Scheme on National Scheme of Welfare of Fishermen during the year 2014-15 released a sum of Rs.325 lakh to the Government of Kerala for construction of 1300 houses for fishermen as central assistance. Subsequently, this Department during the year 2016-17 released a sum of Rs.100.20 lakh to the Government of Kerala for construction of 167 fishermen houses under the Central Plan Scheme on Blue Revolution: Integrated Development and Management of Fisheries as central assistance.

(b)to(d) : Does not arise.

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